

BUSINESS ADVISORY COMMITTEE

Sixtieth Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 16th December, 1960.

The Committee recommend the allocation of time to the following items of legislative business as shown against each item:-

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| (1) | The Acquired Territories
(Merger) Bill, 1960. |) | |
| | <u>(Consideration and passing)</u> |) | 10 hours |
| (2) | The Constitution (Ninth
Amendment) Bill, 1960. |) | |
| | <u>(Consideration and passing)</u> |) | |
| (3) | The Marking of Heavy Packages
(Amendment) Bill, 1960. |) | 1 hour |
| | <u>(Consideration and passing)</u> |) | |
| (4) | The Telegraph Laws (Amendment)
Bill, 1960. |) | 1 hour |
| | <u>(Consideration and passing)</u> |) | |
| (5) | The Industrial Finance
Corporation (Amendment) Bill,
1960. |) | 2 hours |
| | <u>(Consideration and passing)</u> |) | |

NEW DELHI,

The 16th December, 1960.

M. ANANTHA SAYANAM AYYANGAR,
Speaker.